

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

30. C.P.(IB)-3530(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.12.2019**

NAME OF THE PARTIES:- B. M. Agencies

V/s

Amita Art Printers Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of both sides, respondent is directed to file reply. list this
matter on 06.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SUNIL/